

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3417

ANSWERED ON:18.12.2015

Uniform Medical and Dental Education

Adityanath Shri Yogi;Gavit Dr. Heena Vijaykumar;Jayavardhan Dr. Jayakumar;Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Radhakrishnan Shri T.;Satav Shri Rajeev Shankarrao;Senthilnathan Shri PR.;Sule Smt. Supriya Sadanand

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has drawn any action plan to impart a standard, uniform and quality medical and dental education system in order to deliver equitable access to healthcare system across the country and if so, the details thereof;

(b) whether the Government proposes to make certain amendments in the rules governing medical and dental education and their regulatory bodies in the country and if so, the details thereof; and

(c) whether the Government proposes to include the subject of organ and tissue transplantation in the curriculum of all the medical colleges and if so, the details thereof?

Answer

ANSWER

THE MINISTER OF HEALTH AND FAMILY WELFARE

(SHRI JAGAT PRAKASH NADDA)

(a) & (b): Medical Council of India (MCI) and Dental Council of India (DCI) under the IMC Act, 1956 & Dentist Act, 1948 and regulations made thereunder respectively regulate and maintain the standards of medical & dental education in the country. Amendments in regulations, with the prior approval of Central Government, is a continuous process.

(c): No.